

Name of the corporate debtor:
 Name of the corporate debtor: Hindustan Controls & Equipments Private Limited (In Liquidation)
 Date of Commencement of Liquidation: 21.11.2023
 List of Stakeholder: 21.01.2024

List of secured Financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of Creditor	Details of claim received			Amount covered by security interest	Nature of the Claim	Details of claim admitted						Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim admitted			Whether Security interest relinquished (Yes or No)	Details of Security interest	Amount covered by Guarantee	% share in total Amount of Admitted claim	Whether related party?	% of Voting share in SCC					Amount of Contingent Claim
1	SIDEI	21.12.2023	1,52,15,081.00	1,52,15,081.00	35,00,000	Secured Financial Creditor	No	Immovable properties admeasuring 33 satak situated at Mouja Orgram, LR Khatian No 4757, Dag No 5050/508&IL No.11, PO & VIII, Orgram, PS Bhatar, District Burdwan, West Bengal Immovable properties admeasuring 90.75 satak situated at Mouza Orgram, JL No 11.R S.Khatian No 4792, Plo: No.5050/5088. LR Khatian No.1455 within the jurisdiction of the Ongram Gram Panchayat, PS Bhatar	The Corporate Debtor has given corporate guarantee on the loan taken by HCE Foods & Beverages Private Limited	4.32%	No	-	None	None	None	None	Security Interest is not relinquished. As the relevant books of Accounts of the Corporate Debtor not available therefore claim is admitted solely on the basis of documents submitted by the claimant or publicly available information. As the Company has not relinquished its security interest therefore it is not included in the SCC
2	PNB	21.12.2023	24,65,75,298.29	24,65,75,298.29	14,82,40,000.00	Secured Financial Creditor	Yes	Hypothecation of stock of Raw materials, Work-in-process, finished goods and book debts. Stock old over 90 days and book debts old over six months will not attract any drawing power, Drawing against book debts should not exceed Rs.25 Lacs	Yes	70.04%	No	73.20%	None	None	None	None	As the relevant books of Accounts of the Corporate Debtor not available therefore claim is admitted solely on the basis of documents submitted by the claimant or publicly available information.
Grand Total			26,17,90,379.29	26,17,90,379.29	15,17,40,000												

